(b) According to the preliminary enquiry the derailment was the result of breakage of an old rail under load.

Oral Answers

SHRI N. R. M. SWAMY: ordinarily such questions are replied to in the Ministry of Railways and not by the Ministry of Civil Aviation. If there was some defect in the under-frame of the carriages due to netal fatigue or in the wheels sausages in the wheels, the Train Examiners must have certified that the train is o.k. to start. May! I know whether this had been done before the train started from Bhusaval?

DR. KARAN SINGH: Sir, I must admit that I was myself surprised to find this question in my Ministry and not in the Railway Ministry, but I made enquiries and I found that the Commissioner of Railway Safety was attached to the Ministry of Civil Aviation. Therefore, Sir, we have to answer this question.

The preliminary report has already been received but it will take another several weeks, perhaps months, for the final report to be completed. There are a large number of procedures which have got to be gone into before the final report comes. When the final report comes, if anyl action is necessary in view of what the hon. Member has pointed out, it will certainly be taken.

*228. [The questioner (Shri Rajnarain) was absent. For answer, vide cols. 1863-1864 infra.1

INCREASE IN PRICE OF DMS MILK

*229. SHRI JAGAT NARAIN: Will the Minister of FOOD AND AGRI-CULTURE be pleased to state:

- (a) whether it is a fact that the Delhi Milk Scheme has decided to raise the price of standardised milk; and
 - (b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD, AGRICUL-COMMUNITY DEVELOP-TURE MENT AND COOPERATION (SHRI D. ERING): (a) No, Sir.

to Questions

(b) Does not arise

श्री जगत नारायण : वया वजीर साहब यह बतलाएंगे कि पिछले तीन सालों मे दूध का भाव किस तरह बढ़ा है फी किलो ? उन्होंने जवाब दिया कि शायद स्रभी स्नागे तो नहीं बढ़ाना चाहते हैं, लेकिन पिछले तीन सालों में दुध का भाव कितनी दफा बढ़े है।

दूसरा मेरा सवाल यह है कि वया यह सही है कि यह जो दूध का भाव बढ़ा है, उसकी वजह यह है कि रोज जो दूध की बोतले लोड को जाती है, उनमें से कम से कम 1,500 बोतलें दूध की टूट जा ती है ग्रौर मनों दूध जाया चला जाता है ग्रौर बड़ा ग्रनइकानामिक स्टाफ रखा हम्रा है, जिसकी जह । दूध के भाव ज्यादा है ?

SHRI ANNASAHIB SHINDE: It has been stated in the main part of my reply that there is no intention immediately to raise the price of milk. But as far as the previous prices were concerned, previous to 10-6-65 the prices were:

	P . 1	per litre	•
Buffalo milk		70	
Cow's milk		70	
Toned milk		44	

From 10-6-65 the prices were raised to--

Standardised milk	 70
Cow's milk	 70
Toned milk	 54
Double toned	 40

From 12-11-65 the prices were-

Standardised milk	 84
Cow's milk	 84
Toned milk	 54
Double toned	 40

With regard to the other part of the question of the hon. Member, the breakage of bottles is obviously there. All the world over and in India wherever these glass bottles are used, some percentage of breakage is there, but the percentage is very low.

श्री जगत नारायण : 1,500 बाटल्स रोज जो टूटनी हैं, इसकी कोई तसदीक नही की है श्रापने . . .

SHRI ANNASAHIB SHINDE: As far as the economics of the dairy is concerned, we did incur some loss during the last few years, but this year the loss has been more or less made up.

श्री जगत नारायण : क्या जिर साहब बतलाएंगे कि क्य यह जो दूध सप्लाई किया जात है, ह ग्रंपनी डेरीज से सप्लाई किया जाता : {या बाहर से खरीदा जाता है ? ग्रंगर बाहर से खरीदा जाता है तो किस भाव से खरीदा जाता है, कितन डिफ्रेस है कन्ज्यूमर्स को सप्लाई करने मे ?

SHRI ANNASAHIB SHINDE: Obviously the milk is procured from the milk selling areas in U.P., Punjab, Haryana and Bikaner in Rajasthan. The procurement prices of course differ from season to season. But if I may quote the recent figures of procurement prices, in January the average procurement price has been 69. 25 P. per litre; February 70 P., and the present rate is about 77.5 P. In addition to procurement charges, by way of commission to contractors, we also incur expenditure for processing and distribution. On an average it comes to 21 P. per litre.

DR. ANUP SINGH: The hon. Minister of State has said that there is no proposal to raise the price of milk immediately. Do we take it that he contemplates raising it anyhow?

SHRI ANNASAHIB SHINDE: As I have mentioned immediately we are not contemplating that. But the

point is the ruling market price is Rs. 1.25 per litre, while the milk which we sell to the consumers is at 84 P. standard, toned milk at 54 P., and double toned 40 P. There is There is the other wide disparity, aspect to the problem because we have to look to the economy of the producers also. But may I assure the hon. Member that immediately we are not contemplating anything? But I do not know what will happen after a year or a few months because the thing has to be assessed from time to time.

श्री विमल कुमार मन्नालाल नी चौर ड़िया: क्या श्री मान् को यह ज्ञात है कि दिल्नी मिल्क स्कीम में होने वाला नुकसान प्रति वर्ध पढ़ी उरी पर रहा है 1962-63 में यह नुकसान था 10 ख 64 हजार, 1963-64 में था 23 ला अ 9 हजार ग्रीर 1964-65 में वह बढ़कर 57 ल ख 70 हजार हो गया । तो यह नुकसा। न हो ग्रीर उपभोक्ता को भी दाम कम देना पड़े, इसके बरे मे क्या कोई जाच करके उचित व्यास्था करने की सोच रहे हैं ?

SHRI ANNASAHIB SHINDE: hon. Member has drawn attention to a very important aspect of the prob-1em. We were also very much concerned about the losses incurred by the Delhi Milk Scheme. As a result, an Enquiry Committee was appointed under the Chairmanship of Dr. Kurien who is an eminent dairy expert in our country. As a result of his suggestions I think the situation has now considerably improved, and that why this year there is no loss. In fact we made some marginal profit, but our intention is not to earn a profit out of this scheme but to run it on a "no loss, no profit" basis. But may I also submit that all the other milk schemes in the country are selling milk at a much higher price than we are selling in Delhi?

SHRI ARJUN ARORA: May I know how many times the price of milk, butter and ghee have been

raised by this Scheme during the last four years?

SHRI ANNASAHIB SHINDE: have already explained the position. From 1964 onwards whatever price increase has been made, I have stated that before this House just now.

SHRI A P. CHATTERJEE: May I know whether the Minister's attention has been drawn to a recent feature in The Statesman calling attention to the rudeness, graft and corruption on the part of the employees of the Delhi Milk Scheme? If so, what steps have the Minister taken in regard to that?

SHRI ANNASAHIB SHINDE: cannot guarantee that there is no maupractice anywhere, but recently one very disturbing feature we have noticed; there has been some tampering with the seals of the bottles and I am really sorry to state this. of the employees are students. They are employed part-time. If our student community takes to this thing, it is a very unfortunate thing for our country. We have tightened up the supervision machinery. We have appointed more inspectors and they are checking up now. I think more or less it is now under control.

SHRI V. V. RAMASWAMY: seems there is considerable disparity between the prices ruling in the market and also the price that has been charged by the Scheme. May I know whether the disparity affects the supply of milk to the milk project?

SHRI ANNASAHIB SHINDE: We have firm contracts with the contractors. Of course these market prices have necessarily some effect on the price at which the Delhi Milk Scheme procures milk. By and large as a result of our procurement contract with the contractors the supply position is improving as compared to the last few years.

VESSELS SEIZED BY PAKISTAN DURING THE CONFLICT

to Questions

*230. SHRI K. P. MALLIKARJU-NUDU: Will the Minister of TRANS-PORT AND SHIPPING be pleased to state the number of Indian vessels seized by Pakistan during the 1965 conflict and how they were disposed of?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): Three ocean-going ships, four sailing vessels and 173 Inland Water Transport craft belonging to India were seized by Pakistan during the 1965 conflict. Two of our ocean going vessels were returned to us in October 1966 in exchange for two oceangoing ships belonging to Pakistan held by us. All the other vessels are still held up in Pakistan.

SHRI K. P. MALLIKARJUNUDU: May I know what is the value of the ships seized and the tonnage and whether the ships seized by them have been disposed of by the Pakistan Government? If they are disposed of, may I know whether they have done it in accordance with the rules of international law or any international convention?

PROF. V. K. R. V. RAO: The insured value of the three ships is Rs. 145 lakhs; of the sailing vessels about Rs. 121 lakhs; and of the inland water transport belonging to the Rivers Steam Navigation Company it has been estimated at Rs. 180 lakhs. Two of these ocean-going vessels which have been returned—they in fact constitute the bulk of the value-"Saraswati" "Jalarajendra". and account for an insured value of Rs. 134 lakhs. Regarding the last question, the third ship which is a small one called "Shakila" is still in the hands of Pakistan, and we have one of their ships in our hands. Negotiations are going on for the mutual return of these two ships. So far nothing very much has happened. Meanwhile there was a complaint that this ship was placed before the Courts in Pakistan